

**BEFORE THE NATIONAL GREEN TRIBUNAL SITTING AT CHENNAI  
(SOUTHERN ZONE)**

**Application No. 60 of 2025 (SZ)**

**Between:**

**Jairus Ponniah**

Son of Samuel George Abel

**...Applicant**

**AND**

**1. The Chairperson**

Tamilnadu Pollution Control Board  
& 6 Ors.

**...Respondents**

**INDEX TO ADDITIONAL TYPEDSET OF PAPERS – I**

<b>S. No.</b>	<b>Date</b>	<b>Description</b>	<b>Pg. No.</b>
1.	08.03.2025	Pictures of the Hot Mix Plant in operation	1-4
2.	02.04.2025	Reply by the 2 <sup>nd</sup> Respondent for the Applicant's Complaint regarding the Hot Mix Plant along with Translation	5-8

Dated at Chennai on this the 02<sup>nd</sup> day of July 2025



**COUNSEL FOR THE APPLICANT**





Hot Mix Plant in Operation - Date : 08.03.2025 / Time : 11.05



Hot Mix Plant in Operation - Date : 08.03.2025 / Time : 11.05





Hot Mix Plant in Operation - Date : 08.03.2025 / Time : 11.05



Hot Mix Plant in Operation - Date : 08.03.2025 / Time : 11.05





Hot Mix Plant in Operation - Date : 08.03.2025 / Time : 11.05



Hot Mix Plant in Operation - Date : 08.03.2025 / Time : 11.05





Hot Mix Plant in Operation - Date : 08.03.2025 / Time : 11.05



Hot Mix Plant in Operation - Date : 08.03.2025 / Time : 11.15





## தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம்

அனுப்புநர்:

திரு து.மு. கிருஷ்ணபாபு, எம்.இ.,  
மாவட்ட சுற்றுச்சூழல் பொறியாளர்,  
தமிழ்நாடு மாசு கட்டுப்பாடு வாரியம்,  
30/2, சிட்கோ தொழில் வளாகம்,  
பேட்டை,  
திருநெல்வேலி - 627 010.

பெறுநர்

Thiru.S. Jairus Ponniah,  
S/o. Samuel,  
Residing at No.1, Ram Nagar Extension,  
Maharaja Nagar,  
Tirunelveli - 627 011.

கடித எண்: மாசுபொ/திலி/கோ-புகார்-03- 097208239/2025. நாள்: 02.04.2025

ஐயா,

பொருள்: தநாமாகவா- மாசுசூபொ அலுவலகம், திருநெல்வேலி-  
திருநெல்வேலி மவாட்டம், பாளையங்கோட்டை தாலுகா, முத்தூர்  
கிராமம், புலஎண்கள் 219, 222, 223 , மற்றும் 224-ல் செயல்பட்டு  
வரும் தார் கலவை ஆலை தொடர்பான புகார் மீது எடுக்கப்பட்ட  
நடவடிக்கை விவரம் தெரிவித்தல் - தொடர்பாக.

- பார்வை: 1. தங்களது புகார் மனு இவ்வலுவலகத்தில் பெறப்பட்ட நாள்:  
21.02.2025.  
2. தங்களது இணையவழி புகார் மனுஎண்: 097208239 நாள்:  
03.03.2025.  
3. இவ்வலுவலகத்தில் கடித எண்: மாசுசூபொ/திலி/கோ.புகார் 03-  
(109)/2025 நாள்: 21.01.2025

பார்வை(1)&(2)-ல் காணும் தங்களது புகார் மனுக்களில், திருநெல்வேலி  
மாவட்டம், பாளையங்கோட்டை தாலுகா, முத்தூர் கிராமம், புல எண்கள் 219, 222, 223  
மற்றும் 224-ல் செயல்பட்டு வரும் தார் கலவை ஆலையானது மாசு கட்டுப்பாடு  
வாரியத்தின் அனுமதி இன்றி நிறுவப்பட்டு இயங்குவதாகவும், இதனால் விவசாய நிலம்  
மற்றும் சுற்றுச்சூழல் பாதிக்கப்படுவதாகவும், எனவே உரிய நடவடிக்கை வேண்டியும்  
கேட்டுக்கொள்ளப்பட்டுள்ளது.

இது தொடர்பாக, இவ்வலுவலகத்தில் பெறப்பட்ட பிற மனுக்களின்  
அடிப்படையில் மேற்கண்ட தார் கலவை ஆலையானது ஏற்கனவே 20.01.2025  
அன்று இவ்வலுவலக அதிகாரிகளால் கள ஆய்வு செய்யப்பட்டது. ஆய்வின்போது  
மேற்கண்ட தார் கலவை ஆலையானது இயக்கத்தில் இல்லை என்பதும், தமிழ்நாடு  
மாசு கட்டுப்பாடு வாரியத்தின் இசைவாணை பெறாமல் நிறுவப்பட்டுள்ளது என்பதும்  
கண்டறியப்பட்டது. இது தொடர்பாக நிறுவனமானது வாரியத்தின் இசைவாணை  
பெறாமல் இயக்கக்கூடாது எனவும், மீறி இயங்கும் பட்சத்தில் சட்டப்படியான மேல்  
நடவடிக்கைகள் எடுக்கப்படும் எனவும் பார்வை - 3ல் கண்ட கடிதத்தின் வாயிலாக  
ஏற்கனவே நிறுவனத்திற்கு அறிவுறுத்தல்கள் வழங்கப்பட்டன.



**TAMILNADU POLLUTION CONTROL BOARD**

From

**Mr. T. M. Krishnababu, M.E.,**  
District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
30/2, SIDCO Industrial Estate,  
Pettai,  
Tirunelveli – 627 010

To

**Mr. S. Jairus Ponniah**  
S/o. Samuel,  
Residing at  
No. 1 Ram Nagar Extension,  
Maharaja Nagar,  
Tirunelveli – 627 011

**Letter No. PCB/TL/K-Complaint-03-097208239/2025. Date: 02.04.2025**

**Sir**

Subject: TNPCB- PCB Office, Tirunelveli-

Action Taken in Complaint about Tar Mix Plant in Tirunelveli  
District, Palyamkottai Taluk, Muthur Village, Survey Nos. 219,  
222, 223 and 224 - Regards

- Ref : 1. Your Complaint received by this Office date: 21.02.2025  
2. Your Online Complaint Petition No. 097208239 date: 03.03.2025  
3. This Office Letter No. PCB/TL/K. Complaint 03-(109)/2025 Date:  
21.01.2025

-----

Your Complaint Referred in (1) & (2), is regarding establishment and operation of the Tar Mix Plant in Tirunelveli District, Palayamkottai Taluk, Muthur Village, Survey Nos. 219, 222, 223 & 224 without the permission of Pollution Control Board and as such the agricultural lands are getting damaged and seeks action.

Regarding this, Based on this and along with other Petitions received, The above mentioned Tar Mix Plant was inspected by the Officers on 20.01.2025 and it is found out that the Tar Mix Plant has not been in operation and found that it is established without the consent of the Pollution Control Board. Regarding that,

# 8

it was already instructed not to operate the Plant without getting consent and already informed vide the referred Letter (3) that if operated, further actions will be taken.

Moreover, the above said Tar Mix Plant has not applied to the Pollution Control Board till date for consent and because of that, on 17.02.2025, the Officers from this Office inspected and show cause dated 20.02.205 has been issued for establishment of the plant without consent. Moreover, Regarding this, the members of the establishment was enquired in this office on 19.03.2025. It was instructed not to operate without obtaining consent from the Pollution Control Board and it was also informed that if done so, Legal actions will be taken. Moreover, it is also stated that the establishment's operation has been regularly monitored by the Tamil Nadu Pollution Control Board

-sd-

District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
Tirunelveli

**BEFORE THE NATIONAL GREEN  
TRIBUNAL SITTING AT CHENNAI  
(SOUTHERN ZONE)**

**O.A. No. 60 of 2025 (SZ)**

**Between:**

**Jairus Ponniah**

Son of Samuel George Abel

**...Applicant**

**AND**

**1. The Chairperson**

Tamilnadu Pollution Control Board &

**6 Ors.**

**...Respondents**

**ADDITIONAL TYPEDSET OF  
PAPERS – I**

M/s. K. Suresh Babu	MS. 831/1990
Navin Suresh	MS. 2300/2020
Prabhakaran K	MS. 4053/2023
Aravindhhan	MS. 3606/2024

**COUNSEL FOR THE PETITIONER**

99404 39003